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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala,**  
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.472/BB/2018	For final hearing (moved)	Sec 252	M/s Sukrut human and Organization Consultants Pvt Ltd	Manjunath S Advocate	ROC	ROC report received

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s:

Manjunath S.  
Advocate

Petitioner 1



RESPONDENT/s:

9900579245


**ORDER**

Heard Shri Manjunath S., learned counsel for the Petitioner. Order Reserved.

  
Member(T)

Prema Murray - Steno



  
Member (J)